

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4334

ANSWERED ON:21.04.2010

APPOINTMENT OF UNIVERSITY TEACHERS

Devappa Anna Shri Shetti Raju Alias;Nagorao Shri Dudhgaonkar Ganeshrao;Sukur Shri Jadhav Baliram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission (UGC) has defined any code of conduct for the appointment of university teachers;
- (b) if so, the details thereof including the punishments provided thereunder for getting appointment on the basis of fake mark sheets;
- (c) whether the said code of conduct is also applicable to Lucknow University where a number of appointments on the basis of fake mark sheets have been reported;
- (d) if so, the details thereof;
- (e) whether as per report prepared by the Central Bureau of Investigation (CBI), a total of 1,135 students have secured jobs on the basis of fake mark sheets;
- (f) if so, the details thereof and the reaction of the Government thereon; and
- (g) the steps taken or proposed to be taken by the Government to prevent unlawful activities in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a): According to information furnished by University Grants Commission (UGC) there is no code of conduct issued for appointment of University Teachers.
- (b) to (d): The information regarding details of appointments made on the basis of fake mark sheets or punishments provided thereunder is not maintained by the Central Government or by the UGC.
- (e) & (f): Information is being sought from the Central Bureau of Investigation (CBI) and will be laid on the Table of the House.
- (g): A proposal to establish an electronic depository of national database of academic qualifications being envisaged. The depository would permit online verification and authentication of academic qualifications issued by academic institutions and thereby control the prevalence of fake qualifications.